<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 78 OF 2016

Dated: 20th December, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s R. M. Mittal Steel Pvt. Ltd. Versus			••••	Appellant(s)
The Managing Director, Jaipur & Ors.	Vic			Respondent(s)
Counsel for the Appellant(s)	:	Mr. S.Vallinayagam		
Counsel for the Respondent(s)	:	Mr. Pradeep Misra Mr. Manoj Kr. Sharma for F	R-2 & 3	3
		Mr. R.K.Mehta Ms. Himanshi Andley for Re	-4	

<u>ORDER</u>

At the request of learned counsel for the parties, the matter is adjourned to <u>01.02.2019.</u>

(S. D. Dubey) Technical Member (Justice Manjula Chellur) Chairperson

kt/pk